	Annexure 2
Corporate Debtor: Lake District Realty Private Limited	
ommencement of CIRP: 02.11.2023 (Received on 16.11.2023)	
editors as on: 19.09.2024	
List of unsecured financial creditors belonging to any class of creditors	
	(Amount in ₹)
Name of creditor Details of claim received Details of claim admitted Amount of Amount	ount of Remarks, if any
Date of Amount claimed Amount of claim Nature of claim Amount covered Whether related % of voting share contingent claim mutual dues, claim not clain	under
receipt admitted by guarantee party? in CoC that may be admitted verif	ication
set-off	
NIL	I
Total 0 0 0 0 0 0 0	0